

**SPECIAL BENCH**

**ITEM NO.108**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.49/ALD/2023**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S KRISHNA PACKAGING V/S RASIK PRODUCTS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Babita Jain, Adv.

*: For Operational Creditor*

Sh. Mohd. Nazim Khan, Adv.

*: For Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1. This being a Special Bench, at the request of the learned counsels representing the parties, the matter is adjourned for further hearing on 19<sup>th</sup> August, 2024 before the Regular Bench.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

***19<sup>th</sup> July, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*